GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 95 TO BE ANSWERED ON 01.12.2025

STATUS OF E-SHRAM CARD

95. SHRI MALAIYARASAN D:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of the total number of e-Shram cards issued across the country, State/UT-wise particularly the number of registrations in Kallakurichi Lok Sabha constituency in Tamil Nadu;
- (b)whether the Government has a mechanism to verify and update the occupational and income details of workers registered on the e-Shram portal, and if so, the details thereof;
- (c)the details of the registered unorganised workers under e-Shram who have benefited from welfare schemes, insurance or direct financial support since the launch of the scheme;
- (d)whether there is any plan to integrate e-Shram data with State Welfare Schemes and if so, whether the Government has considered any proposals from State Government of Tamil Nadu; and
- (e) the details of the steps taken by the Government to ensure that migrant workers, women workers and those in informal sectors are fully covered under the scheme in the country particularly in rural and urban areas of Tamil Nadu especially in Kallakurichi Lok Sabha Constituency?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. Further Unorganised worker registered on eShram portal can also verify and update their occupational and income details on the eShram portal or through Common Service Centre (CSC).

As on 19th November 2025, over 31.36 crore unorganised workers have already registered on eShram portal and over 94.69 lakhs eShram cards have been issued in the State of Tamil Nadu including 2,45,592 registrations of unorganised workers in Kallakurichi constituency in Tamil Nadu.

State-wise details of number of unorganised workers registered at the eShram portal across the country is at annexure-I.

The details of the registered unorganised workers under eShram who have benefited from various welfare schemes is at annexure-II.

To facilitate data driven implementation, data sharing guidelines have been formulated and issued for sharing eShram data to the Labour Departments of States and Union Territories. In accordance with these guidelines, eShram data has been made available with States/ UTs Labour Departments and BOCW Welfare Boards to support targeted delivery and saturation of welfare schemes for unorganised workers.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers across the country including migrant workers and women workers, the Government has adopted a comprehensive strategy. In addition to enabling selfregistration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Seva Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and conducting targeted **Employment** is awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

To further enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO.95 FOR 01.12.2025 REGARDING "STATUS OF E-SHRAM CARD" RAISED BY SHRI MALAIYARASAN D.

State-wise details of number of unorganised workers registered at the eShram portal across the country as on 19.11.2025:

S.N		
0	State	Total
1.	ANDAMAN AND NICOBAR ISLANDS	34,938
2.	ANDHRA PRADESH	87,51,539
3.	ARUNACHAL PRADESH	2,12,312
4.	ASSAM	77,75,907
5.	BIHAR	3,20,17,493
6.	CHANDIGARH	1,89,564
7.	CHHATTISGARH	86,26,610
8.	DELHI	35,99,559
9.	GOA	86,946
10	GUJARAT	1,22,62,433
11	HARYANA	54,12,020
12	HIMACHAL PRADESH	20,10,629
13	JAMMU AND KASHMIR	36,10,081
14	JHARKHAND	97,81,799
15	KARNATAKA	1,09,76,173
16	KERALA	60,90,559
17	LADAKH	35,026
18	LAKSHADWEEP	2,858
19	MADHYA PRADESH	1,91,10,311
20	MAHARASHTRA	1,81,58,941
21	MANIPUR	4,69,101
22	MEGHALAYA	3,58,118
23	MIZORAM	72,603
24	NAGALAND	2,41,941
25	ODISHA	1,36,60,236
	PUDUCHERRY	1,97,256
+	PUNJAB	59,02,448
	RAJASTHAN	1,51,00,059
-	SIKKIM	50,143
	TAMIL NADU	94,67,976
31	TELANGANA	45,96,989
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	75,562
33	TRIPURA	8,99,851
34	UTTAR PRADESH	8,41,45,322
35	UTTARAKHAND	30,99,777
36	WEST BENGAL	2,65,32,959
	Grand Total	31,36,16,039

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO.95 FOR 01.12.2025 REGARDING "STATUS OF E-SHRAM CARD" RAISED BY SHRI MALAIYARASAN D.

The details of the registered unorganised workers under eShram who have benefited from various welfare schemes as on 19.11.2025:

Scheme	Number of Registrations
One Nation One Ration Card (ONORC)	24,15,55,436
Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	15,10,06,017
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	8,49,72,519
Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS)	6,16,93,566
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	3,94,74,997
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	2,25,52,084
Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	98,06,495
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	32,38,555
Pradhan Mantri Matru Vandna Yojana (PMMVY)	31,58,528
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	24,83,426
Indira Gandhi National Widow Pension Scheme (IGNWPS)	11,71,070
Indira Gandhi National Disability Pension Scheme (IGNDPS)	1,67,068
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	23,803
